

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

Order


No: 203

Dated: 23/5/2019

SXanction is hereby accorded to the additional allotment of funds to the tune of Rs. 17,27,040/- (Rs.Seventeen Lacs Twenty Seven Thousand and Fourty only) under Major Head 2071-Pensionary and Other Retirement Benefits, object head 670-Leave encashment, in favour of the following Subordinate Courts, for the current financial, year 2019-20 for releasing the amount in favour of the retirees to the extent amount shown against each as detailed below:

S.No	Name of the Court	Name of the retirees	Date of retirement.	Amount (In Rs.)
01.	Pr. D&S Judge, Anantnag.	Sh. Mohd Rajab Bhat, Ex. Process Server.	30-4-2019	5,33,120/-
02	Pr. D&S Judge, Pulwama.	Sh.Ghulam Rasool Wani Chief Adm. Officer.	31-5-2019	6,76,480/-
03	Munsiff, Dooru.	Sh. Gulzar Ahmed Qazi, Ex .Process Server.	30-4-2019	5,17,440/-
			Total:-	17,27,040/-

By Order.


(Ram Singh) 23/5/19
Joint Registrar (Admn.)

No 4674-78/AC

Dated 23/5/2019

Copy to the:-

- 1-2. Pr. D&S Judge, Anantnag/Pulwama
3. Munsiff, Dooru.
- 4-6. Treasury Officer, Anantnag/Pulwama/Dooru.
..... for inf. and n/a.
7. Order file.


Joint Registrar (Admn.) 23/5/19